

11.30 hrs.

RE. MOTION FOR ADJOURNMENT
ETC. (QUERY)

(Interruptions)

SHRI SAUGATA ROY (Barrack-pore): I gave an adjournment motion on the reported resignation of the Minister of Parliamentary Affairs over the collapse of the Constitution (Forty Sixth) Amendment Bill. That Bill was meant to protect the rights of the Minorities and the Scheduled Castes and Scheduled Tribes. The Prime Minister was here yesterday when the House broke into a halla gulla. The ruling party is not mobilising their strength for giving protection to minorities and Harijans.

MR. SPEAKER: You were also absent.

SHRI SAUGATA ROY: It is not our business; it is the business of the ruling party. That is why the Parliamentary Affairs Minister has resigned; his deputy chief whips are not present; his Minister of State was not present. I pity that man; he is taking all the responsibility. What is the functioning of this Government which cannot pass a Constitution amendment Bill to protect the minorities. It is a serious matter. You were kind enough to make some observations.

MR. SPEAKER: At 10.35 A.M. you have given notice; these things were all discussed yesterday. You cannot make up your yesterday's absence in this way.

(Interruptions)**

MR. SPEAKER: No, please resume your seats. Don't record.

बौधरी बलवीर सिंह (होशियारपुर) : अध्यक्ष महोदय, 7 मेम्बरों के साथ जो सलूक किया है एस० पी०, और डी० एम० ने उसके बारे में आप बताइये क्या कर रहे हैं? उनके खिलाफ प्रिवलेज मोशन लें, या कोई ऐक्शन लें।

श्री हुकम चन्द कछवाय (उज्जैन) : अध्यक्ष महोदय, समाचार-पत्रों में छपा है कि लापता व्यापारिक जहाज जिसमें 16 भारतीय व्यक्ति थे अभी तक गायब हैं, उसके सम्बन्ध में सरकार बताये कि कहाँ गया, कौन ले गया? सरकार इसका पता लगाये।

(Interruptions)

MR. SPEAKER: Papers to be laid.

11.32 hrs.

PAPERS LAID ON THE TABLE

REPORT ON NANDA DEVI NUCLEAR
DEVICE PROBLEM

THE PRIME MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):—

(1) Report of the Committee of Scientists set up by the Government of India to study and assess the Nanda Devi Nuclear Device problem.

(2) Memorandum of Action taken on the Report, [Placed in Library. See No. LT-4504/79].

STATEMENT CORRECTING ANSWER TO
U.S.Q. No. 10021 DATED 8-5-79 RE.
JOURNALISTS PARTICIPATING IN PRO-
GRAMMES OF DELHI AKASHVANI AND
DOORDARSHAN

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to lay on the Table a statement correcting the reply given on the 8th May, 1979, to Unstarred Question No. 10021 by Shri Dilip Chakravarty regarding Journalists, participating in Programmes of Delhi Akashvani and Doordarshan.

Statement

In reply to parts (a) and (b) of Unstarred Question No. 10021 answered on 8th May 1979, it was stated as follow:—

"A statement is placed on the Table of the House (Annexure)." Under this Annexure the following corrections are to be made:

(a) the 16th name appearing on page 8 of the Annexure, that is, Shri Baleshwar Prasad Aggarwal, may be shown as belonging to the Organisation "Hindustan Samachar" and not "Samachar Bharati";